## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

## PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

# ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.11.2017 AT 10.30 AM

C.P.No.241/241/HDB/2017
HMR Infra Projects Private Limited
Madhukar Koganti & another
HMR Infra Projects Private Limited
241

### Counsel for Applicant/Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
L' Raghunada Rho	SY, DAU		11 01
K. Raghungde Mno N:HARINAT 4	Avoide		Jairan
han prasal D.N.S	Alvocate		provsed
Norman . m			
Proshant.K			4

#### Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. SURYA SATISIA	Advocata	tsuryersatistagrai	1 PL
M. SEIKANTH		· com	Onto-
		S	

Heard Shri Raghunandan Rao, Learned Senior Counsel for the Petitioner and Shri T. Surya Satish, Learned Counsel for the Respondent takes notice and further waives notice and

Shri Surya Satish, Learned Counsel for the Respondent requests 2 weeks' time to reply. The Learned Senior Counsel for the Petitioner is directed to take personal notice to Respondent No.6.

Post the case on 17.11.2017.

Member (T)

لســـلا Member (J) 5

Bm